



सत्यमेव जयते

## मुनाफाखोरी-रोधी महानिदेशालय

(केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड )

राजस्व विभाग, वित्त मंत्रालय

दूसरी मंजिल, भाई वीर सिंह साहित्य सदन

भाई वीर सिंह मार्ग, गोल मार्केट, नई दिल्ली - 110001

### Directorate General of Anti-Profitteering

(Central Board of Indirect Taxes and Customs)

Department of Revenue, Ministry of Finance

Second Floor, Bhai Vir Singh Sahitya Sadan

Bhai Vir Singh Marg, Gole Market, New Delhi -110001



आजादी का  
अमृत महोत्सव

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F.No. D-21011/01/2010/1752-2051

Dated: 14.09.2021

### PUBLIC NOTICE

In accordance with the provisions of Section 4(1)(b)(xvi), Section 5(1) and Section 19(1) of the Right to Information Act, 2005, the names and other details of the Appellate Authority, CPIO and Nodal Officer for the Directorate General of Anti-profitteering, Central Board of Indirect Taxes and Customs, New Delhi are given below.

S.No.	Name	Designated as	Address & Telephone No.	Jurisdiction
1	Sh. Rajarshi Kumar, Joint Commissioner	Appellate Authority	Directorate General of Anti-profitteering, 2 <sup>nd</sup> Floor, Bhai Vir Singh Sahitya Sadan, Gole Market, New Delhi-110001. Ph. No. 011-23741536 Fax No. 011-23741542	Information pertaining to Directorate General of Anti-profitteering, New Delhi.
2	Sh. Raminder Singh, Assistant Commissioner	CPIO	Directorate General of Anti-profitteering, 2 <sup>nd</sup> Floor, Bhai Vir Singh Sahitya Sadan, Gole Market, New Delhi-110001. Ph. No. 011-23741544 Fax No. 011-23741542	Information pertaining to Directorate General of Anti-profitteering, New Delhi.
3.	Sh. Raminder Singh, Assistant Commissioner	Nodal Officer	Directorate General of Anti-profitteering, 2 <sup>nd</sup> Floor, Bhai Vir Singh Sahitya Sadan, Gole Market, New Delhi-110001. Ph. No. 011-23741545 Fax No. 011-23741542	Information pertaining to Directorate General of Anti-profitteering, New Delhi.

Recd on 20/09/2021.

for 2/10/21

AKS(MB)

Pertains to Webmaster P.L. forward to Saket.



एक सदन एकता का अंतर

Public Notice is issued in supersession of the earlier Public Notice for the purpose of  
ade facilitation.

This issues with the approval of the Director General (Anti-profiteering).



(Rajarshi Kumar)  
Joint Commissioner

Copy To:

1. The Member (Budget & Investigation), CBIC, North Block, New Delhi.
2. The Commissioner, Directorate of Publicity & Public Relations, Indirect Taxes & Customs, C.R Building, New Delhi.
3. The Director General, DGPM, D Block, I.P. Estate, New Delhi.
4. All Chief Commissioners.
5. All Directors General.
- ✓ ADG (Systems), Indirect Taxes & Customs, C.R Building, I.P Estate, New Delhi.
7. Notice Board.